

| Sl.No. | States/UTs | 2012-13  | 2013-14  | 2014-15  |
|--------|------------|----------|----------|----------|
| 29.    | Manipur    | 446.00   | 638.00   | 560.00   |
| 30.    | Tripura    | 595.00   | 850.00   | 746.00   |
| 31.    | Sikkim     | 100.00   | 142.00   | 124.00   |
|        | TOTAL      | 62500.00 | 90000.00 | 78499.00 |

#### Proposals for new de-addiction centres

†1227. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the names of the States from whom the proposals for opening of new de-addiction centres were received in the last three financial year 2012-13 to 2014-15 including the name and list of the proposed centres;

(b) the names of the proposals which were accepted or rejected including the details of the reasons for their acceptance or rejection, whether grant has been provided to the States for fiscal year 2014-15;

(c) if so, the names of de-addiction centres in those States to whom grant has not been provided so far and the reasons therefor; and

(d) by when the amount of grant will be made available to the said de-addiction centres?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) to (c) The information is being compiled.

(d) The proposal of NGOs for release of grant-in-aid are considered on the basis of recommendation of the State Governments/UTs, satisfactory Inspection Reports and completeness of the proposal in all respects as per the norms and guidelines of the Scheme. Therefore, no conclusive time can be indicated.

#### Children indulged in begging

1228. MIR MOHAMMAD FAYAZ:

SHRI NAZIR AHMED LAWAY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has ascertained the number of children below fifteen years of age who are indulged in begging in the country, State-wise;

†Original notice of the question was received in Hindi.

(b) the reasons for the increase in this number per annum; and

(c) the measures taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Office of Registrar General and Census Commissioner, India, has informed that according to the Census 2011, the population of Beggars, Vagrants etc. in the age group of 0-14 year is as follows:

| Beggars, Vagrants etc in the age-group<br>0-14 year (Non-workers) | Beggars, Vagrants etc. in the age-group<br>5-14 year (Marginal Workers) |
|---|---|
| 372217  | 41453   |

The State-wise details are given in the Statement-I and Statement-II (*See below*) respectively.

(c) The States are responsible for taking necessary preventive and rehabilitative steps. As per available information, 20 States and 2 Union Territories have enacted their own anti-beggary legislation or adopted legislation enacted by other States/UTs. Presently, there is no Scheme of the Central Government on Beggary. National Consultation Meetings were held with the representatives of Central/State Governments, NGOs, Institute and Individual Experts in the field of Beggary to discuss the issues related to Beggary. In these meeting, it was *inter-alia*, recommended to explore the feasibility of framing a Central Scheme for rehabilitation of Beggars. Accordingly, a Scheme for Protection, Care and Rehabilitation of Destitute is under formulation.

***Statement-I***

*Beggars, Vagrants etc. in the age-group 0-14 years as per Census 2011*

| State<br>Code | India/State/UT    | Non Workers<br>Beggars, Vagrants etc. |        |         |
|---------------|-------------------|---------------------------------------|--------|---------|
|               |                   | Persons                               | Males  | Females |
| 1             | 2                 | 3                                     | 4      | 5       |
|               | <b>India</b>      | 372217                                | 197725 | 174492  |
| 1.            | Jammu and Kashmir | 3693                                  | 2235   | 1458    |
| 2.            | Himachal Pradesh  | 709                                   | 451    | 258     |
| 3.            | Punjab            | 7224                                  | 4706   | 2518    |
| 4.            | Chandigarh        | 114                                   | 83     | 31      |
| 5.            | Uttarakhand       | 3075                                  | 2219   | 856     |
| 6.            | Haryana           | 7971                                  | 5931   | 2040    |

| 1   | 2                           | 3     | 4     | 5     |
|-----|-----------------------------|-------|-------|-------|
| 7.  | NCT of Delhi                | 2073  | 1271  | 802   |
| 8.  | Rajasthan                   | 22548 | 13307 | 9241  |
| 9.  | Uttar Pradesh               | 57038 | 35945 | 21093 |
| 10. | Bihar                       | 25857 | 12583 | 13274 |
| 11. | Sikkim                      | 60    | 39    | 21    |
| 12. | Arunachal Pradesh           | 92    | 47    | 45    |
| 13. | Nagaland                    | 98    | 51    | 47    |
| 14. | Manipur                     | 239   | 108   | 131   |
| 15. | Mizoram                     | 44    | 30    | 14    |
| 16. | Tripura                     | 1358  | 557   | 801   |
| 17. | Meghalaya                   | 328   | 137   | 191   |
| 18. | Assam                       | 20314 | 6603  | 13711 |
| 19. | West Bengal                 | 75083 | 30455 | 44628 |
| 20. | Jharkhand                   | 9817  | 4913  | 4904  |
| 21. | Odisha                      | 16674 | 9218  | 7456  |
| 22. | Chhattisgarh                | 9355  | 4548  | 4807  |
| 23. | Madhya Pradesh              | 25603 | 15542 | 10061 |
| 24. | Gujarat                     | 12584 | 8035  | 4549  |
| 25. | Daman and Diu               | 19    | 12    | 7     |
| 26. | Dadra and Nagar Haveli      | 18    | 6     | 12    |
| 27. | Maharashtra                 | 22737 | 13048 | 9689  |
| 28. | Andhra Pradesh              | 26478 | 14190 | 12288 |
| 29. | Karnataka                   | 10682 | 5603  | 5079  |
| 30. | Goa                         | 229   | 121   | 108   |
| 31. | Lakshadweep                 | 2     | 0     | 2     |
| 32. | Kerala                      | 3715  | 2200  | 1515  |
| 33. | Tamil Nadu                  | 6249  | 3471  | 2778  |
| 34. | Puducherry                  | 88    | 45    | 43    |
| 35. | Andaman and Nicobar Islands | 49    | 15    | 34    |

*Note:* A person who has not worked at all during the last one year is termed as Non worker. Please note that major part of the year spent by a non worker during the reference period is categorized as beggar, vagrants etc. on the basis of their non economic activity.

**Statement-II***Beggars, Vagrants etc. in the age-group 5-14 years as per Census 2011*

| State<br>Code | India/State/UT    | Marginal Workers<br>Beggars, Vagrants etc. |       |         |
|---------------|-------------------|--|-------|---------|
|               |                   | Persons                                    | Males | Females |
| 1             | 2                 | 3  | 4     | 5       |
|               | <b>India</b>      | 41453                                      | 23948 | 17505   |
| 1.            | Jammu and Kashmir | 441  | 315   | 126     |
| 2.            | Himachal Pradesh  | 100  | 53    | 47      |
| 3.            | Punjab            | 715  | 491   | 224     |
| 4.            | Chandigarh        | 7  | 4     | 3       |
| 5.            | Uttarakhand       | 245  | 155   | 90      |
| 6.            | Haryana           | 711  | 573   | 138     |
| 7.            | NCT of Delhi      | 114  | 72    | 42      |
| 8.            | Rajasthan         | 3305                                       | 1964  | 1341    |
| 9.            | Uttar Pradesh     | 8797                                       | 5914  | 2883    |
| 10.           | Bihar             | 3866                                       | 2259  | 1607    |
| 11.           | Sikkim            | 8  | 7     | 1       |
| 12.           | Arunachal Pradesh | 22   | 12    | 10      |
| 13.           | Nagaland          | 26   | 14    | 12      |
| 14.           | Manipur           | 24   | 9     | 15      |
| 15.           | Mizoram           | 9  | 3     | 6       |
| 16.           | Tripura           | 132  | 50    | 82      |
| 17.           | Meghalaya         | 68   | 35    | 33      |
| 18.           | Assam             | 1802                                       | 666   | 1136    |
| 19.           | West Bengal       | 6161                                       | 2631  | 3530    |
| 20.           | Jharkhand         | 1002                                       | 609   | 393     |
| 21.           | Odisha            | 1291                                       | 763   | 528     |
| 22.           | Chhattisgarh      | 843  | 447   | 396     |
| 23.           | Madhya Pradesh    | 3092                                       | 1964  | 1128    |
| 24.           | Gujarat           | 861  | 514   | 347     |

| 1   | 2                           | 3    | 4    | 5    |
|-----|-----------------------------|------|------|------|
| 25. | Daman and Diu               | 3    | 3    | 0    |
| 26. | Dadra and Nagar Haveli      | 1    | 1    | 0    |
| 27. | Maharashtra                 | 1570 | 972  | 598  |
| 28. | Andhra Pradesh              | 3740 | 2074 | 1666 |
| 29. | Karnataka                   | 1588 | 833  | 755  |
| 30. | Goa                         | 18   | 10   | 8    |
| 31. | Lakshadweep                 | 0    | 0    | 0    |
| 32. | Kerala                      | 308  | 197  | 111  |
| 33. | Tamil Nadu                  | 565  | 318  | 247  |
| 34. | Puducherry                  | 11   | 9    | 2    |
| 35. | Andaman and Nicobar Islands | 7    | 7    | 0    |

*Note:* A person who has worked for less than 6 months during the last one year is termed as Marginal worker. Please note that major part of the year spent by a marginal worker during the reference period is categorized as beggar, vagrants etc. on the basis of their non economic activity.

#### **Inclusion of caste in OBC category**

†1229. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the Government has sent a proposal to include Kashyap-Nishad and other 17 OBC castes under Scheduled Caste category, if so, the details thereof; and

(b) whether the accepting the above proposal the Central Government has decided to include the 17 castes under Scheduled Caste category in principal, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) The Government of Uttar Pradesh had recommended inclusion of Kahar, Kashyap, Kewat, Mallah, Nishad, Dheedar, Bind, Dheemar, Batham, Turha, Godiya, Manjhi, Machhua, Bhar, Rajbhar, Kumhar and Prajapati communities in the list of Scheduled Castes. The said proposal was processed in accordance with approved Modalities, in consultation with Registrar General of India (RGI). As the RGI did not support the proposal even on a second reference, the same has been rejected with the approval of competent authority.

†Original notice of the question was received in Hindi.